

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTICE

No.HCM – III/04/2015/ 815.

Dated, Shillong the 11th July 2016.

It is notified to all concerned that the Single Bench of Hon'ble Mr Justice S.R.Sen will not sit today the 11.07.2016 at 10.30 A.M but instead will sit at 02.00 P.M.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 815.

Dated, Shillong the 11th July 2016.

Copy for information to:-

1. The Registrar-cum-Head Private Secretary attached to Hon'ble the Chief Justice, High Court of Meghalaya at Shillong.
2. The Joint Registrar – cum – Secretary to Hon'ble Mr. Justice Dinesh Maheshwari, Chief Justice, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, High Court of Meghalaya, Shillong.
5. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
6. The Advocate General High Court of Meghalaya, Shillong.
7. The Additional Advocate General High Court of Meghalaya, Shillong.
8. Mr./Ms/Mrs _____ Senior Advocate, High Court of Meghalaya, Shillong.
9. The Member - Secretary, Meghalaya State Legal Services Authority, Shillong.
10. The Registrar, High Court of Meghalaya, Shillong.
11. The Joint Registrar, High Court of Meghalaya, Shillong.
12. The Deputy Registrar, High Court of Meghalaya, Shillong.
13. The Assistant Registrar (Judicial), High Court of Meghalaya, Shillong.
14. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
15. The Systems Analyst, High Court of Meghalaya, Shillong.
16. The Central Government Counsel, High Court of Meghalaya, Shillong.
17. The President/Secretary Shillong High Court Bar Association, Shillong.
18. The Court Master, High Court of Meghalaya, Shillong.
19. The High Court Notice Board.
20. Office File.


REGISTRAR GENERAL